

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1715
TO BE ANSWERED ON 11.02.2022

CASES OF VIOLENCE AND HARASSMENT

1715. SHRI ASADUDDIN OWAISI

Will the Minister of Women and Child Development be pleased to state:

- (a) whether amid raging pandemic the number of women reaching out to the National Commission for Women (NCW) to report violence and harassment has showed significant rise in 2021;
- (b) if so, number of complaints received by NCW during 2020 and 2021, State/UT-wise,
- (c) whether there is a significant rise in such cases from Uttar Pradesh, Delhi and Maharashtra ;and
- (d) if so, steps taken or being taken by NCW to resolve the complaints and give helping hand to women to protect them from violence and harassment?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c) During the current pandemic, the National Commission for Women (NCW) has taken various initiatives to reach out to aggrieved women to report violence and harassment. A WhatsApp help line number 7217735372 was provided during the lockdown to report the complaints. Further, the Commission on 27th July, 2021, launched 24x7 NCW Women helpline-7827170170 with the objective to provide online support to women in distress through referral by linking them with the concerned Police Authorities, Hospitals, Legal Services Authorities and also for the purpose of psychological counseling. These initiatives have facilitated women in distress to lodge complaints to NCW. The state/UT wise details of number of complaints registered with NCW during the years 2020 and 2021 is at Annexure.

(d) National Commission for Women has taken following steps to resolve the complaints and give helping hand to women to protect them from violence and harassment :

(1) The Commission has initiated a practice of conducting both in person and online hearings to look into the complaints. The Commission initiated a pilot project – “Mahila Jan Sunwai” in collaboration with District Legal Service Authorities and

State/District Police authorities to facilitate effective and speedy disposal of complaints. Further, NCW takes suo moto cognizance of matters reported in print, electronic and other media sources under Section 10(1)(f) of the National Commission for Women Act, 1990.

(2) The Commission had collaborated with Lal Bahadur Shastri National Academy of Administration (LBSNAA), for undertaking 'Capacity Building' and Training of Protection Officers appointed under the Protection of Women from Domestic Violence Act, 2005 across the country. The programme was formally inaugurated on 28.06.2021. A standardized module has been developed to carry forward these training programmes at pan India level.

(3) Gender Sensitization Programmes and Capacity Building Programmes are being conducted for Police personnel on the laws relating to women in association with Bureau of Police Research & Development.

(4) During 2020-21, the Commission in collaboration with Universities/Colleges, has undertaken 5 Research Studies on "Cyber Security and threats in Cyber Space faced by Women". The Commission has also been focusing on spreading awareness on cyber crimes by making it a part of various Legal Awareness Programs.

(5) The Commission also organized a Webinar on Misogyny Online and Social Responsibility of Social Media on 23rd June 2021, with the focus on internet etiquette, Gender equity policies and community guidelines of Social media platforms .

(6) In case of any complaint received by the Commission, pertaining to Cyber crime against women, the matter is immediately taken up with the concerned authorities including police Cyber cells of MHA for taking appropriate action in the case. The Commission has launched an awareness campaign by developing a creative/video spot on cyber crime security and is disseminating information through social media platforms.

Annexure

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (c) OF LOK SABHA UN-STARRED QUESTION NO. 1715 FOR ANSWER ON 11.02.2022 REGARDING 'CASES OF VIOLENCE AND HARASSMENT' ASKED BY SHRI ASADUDDIN OWAISI, HON'BLE MEMBER OF PARLIAMENT

Data of complaints registered in National Commission for Women under various categories during 2020 and 2021

S.No.	State	2020	2021
1	Andaman and Nicobar Islands	4	2
2	Andhra Pradesh	158	206
3	Arunachal Pradesh	6	6
4	Assam	85	90
5	Bihar	1072	1457
6	Chandigarh	52	64
7	Chhattisgarh	154	165
8	Dadra and Nagar Haveli	7	4
9	Daman & Diu	1	1
10	Daman & Diu	3	2
11	Delhi	2636	3336
12	Goa	15	24
13	Gujarat	207	265
14	Haryana	1265	1460
15	Himachal Pradesh	94	135
16	Jammu and Kashmir	79	157
17	Jharkhand	335	454
18	Karnataka	467	538
19	Kerala	145	152
20	Ladakh	0	2
21	Lakshadweep	1	1
22	Madhya Pradesh	877	1105
23	Maharashtra	1188	1504
24	Manipur	7	3
25	Meghalaya	8	7
26	Mizoram	1	3
27	Nagaland	1	1
28	Odisha	138	176
29	Pondicherry	10	14
30	Punjab	420	544
31	Rajasthan	907	1130
32	Sikkim	1	4
33	Tamil Nadu	464	581
34	Telangana	220	238
35	Tripura	6	15
36	Uttar Pradesh	11872	15828
37	Uttarakhand	358	457
38	West Bengal	458	734
	Total	23722	30865